

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT
DHARAMSHALA.

No. DSJ/EC/(2-6)/2018-

Dated:-

OFFICE ORDER

In the interest of administration, the following transfers and postings of Senior Assistants of this Civil and Sessions Division are hereby ordered with immediate effect.

1. Smt. Shashi Prabha, Reader Grade-III of the office of Civil Judge-cum-JMIC, Kangra is transferred and posted as Record Keeper in the office of Senior Civil Judge-cum-ACJM, Nurpur against a vacant post.
2. Smt. Bandana, Leave Reserve Clerk newly promoted as Senior Assistant of this office is transferred and posted as Reader Grade-III in the office of Civil Judge-cum-JMIC, Kangra vice Smt. Shashi Prabha at Sr. No.1.
3. Shri Joginder Singh, Translator of this office is transferred and posted as Reader Grade-III in the office of Civil Judge-cum-JMIC, Nurpur against the post to be vacated by Shri Vyomesh Kaushal due to his promotion as Sheristedar.
4. Shri Ashish Kumar, Naib Nazir newly promoted as Senior Assistant of this office is transferred and posted as Translator in the same office vice Shri Joginder Singh at Sr. No. 3.

(Purender Vaidya)
District and Sessions Judge,
Kangra Division at Dharamshala.
Dated:- 20/6/2018

Endst. No. DSJ/EC/(2-6)/2018-

9606-19

Copy forwarded for information and necessary action to :-

1. The Senior Civil Judge-cum-ACJM, Nurpur
2. The Civil Judges-cum-JMICs, Nurpur and Kangra.
3. The Civil Nazir of this office.
4. The above named officials (By name).
5. Personal files of the officials concerned.
6. Guard file.

Purender Vaidya
District and Sessions Judge,
Kangra Division at Dharamshala.

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT
DHARAMSHALA.

No. DSJ/EC/(2-6)/2018-

Dated:-

OFFICE ORDER

In the interest of administration, the following transfers and postings of Senior Sheristedar/ Sheristedar of this Civil and Sessions Division are hereby ordered with immediate effect.

1. Smt. Tripta Devi, Senior Sheristedar of the office of Senior Civil Judge-cum-ACJM, Kangra is transferred and posted as such in the office of Senior Civil Judge-cum-CJM, Kangra at Dharamshala against a vacant post.
2. Smt. Sunita Sharma, Senior Sheristedar of the office of Civil Judge-cum-JMIC, Kangra is transferred and posted as such in the office of Senior Civil Judge-cum-ACJM, Kangra vice Smt. Tripta Devi at Sr. No.1.
3. Shri Daljeet Singh, Senior Sheristedar of the office of Senior Civil Judge-cum-ACJM, Dehra is transferred and posted as such in the office of Civil Judge-cum-JMIC, Kangra vice Smt. Sunita Sharma at Sr. No. 2.
4. Shri Rajinder Kumar @ Parju, Sheristedar of the office of Civil Judge-cum-JMIC, Dehra is transferred and posted as such in the office of Senior Civil Judge-cum-ACJM, Dehra vice Shri Daljeet Singh at Sr. No.3.
5. Shri Uggar Sain, Sheristedar of the office of Civil Judge-cum-JMIC, Indora is transferred and posted as such in the office of Civil Judge-cum-JMIC, Dehra vice Shri Rajinder Kumar @ Parju at Sr. No. 4.
6. Shri Vyomesh Kaushal, Reader Grade-III of the office of Civil Judge-cum-JMIC, Nurpur newly promoted as Sheristedar is transferred and posted as such in the office of Civil Judge-cum-JMIC, Indora vice Shri Uggar Sain at Sr. No. 5.

Note:-The official mentioned at Sr No. 2 and 5 shall not be entitled to any TTA and joining time as his transfer has been made at their own request.

(Purender Vaidya)

District and Sessions Judge,
Kangra Division at Dharamshala.

Dated:-

Endst. No. DSJ/EC/(2-6)/2018-

9669-89

20/6/2018

Copy forwarded for information and necessary action to :-

1. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala.
2. The Senior Civil Judges-cum-ACJMs, Dehra and Kangra.
3. The Civil Judges-cum-JMICs, Dehra, Kangra, Nurpur and Indora.
4. The above named officials (By name).
5. Personal files of the officials concerned.
6. Guard file.

Purender Vaidya
District and Sessions Judge,
Kangra Division at Dharamshala.

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION
AT DHARAMSHALA.

No. DSJ/EC/(2-6)/2018:-

Dated:-

"OFFICE ORDER"

In the interest of administration following transfers and postings of the Clerks in Kangra Civil and Sessions Division are hereby ordered with immediate effect:-

1. Shri Munish Kumar, Naib Nazir of the office/court of Civil Judge-cum-JMIC-II Dharamshala is transferred and posted as such in this office against the post to be vacated by Sh. Ashish Kumar due to his promotion as Senior Assistant.
2. Sh. Amit, Guardian Clerk of the office/court of Senior Civil Judge-cum-CJM, Kangra at Dharamshala is transferred and posted as LRC in this office against the post to be vacated by Smt. Bandana due to her promotion as Senior Assistant.
3. Sh. Sanjay Kumar, Daftri of this office newly promoted Clerk is transferred and posted as Naib Nazir in the court/office of Civil Judge-cum-JMIC-II, Dharamshala vice Sh. Munish Kumar Sr. No. 2
4. Sh. Bobinder Singh, Daftri of the office/court of Senior Civil Judge-cum-CJM, Kangra at Dharamshala, newly promoted Clerk is transferred and posted as Copyist in the court/office of Civil Judge-cum-JMIC Jawali against a vacant post.
5. Sh. Inder Jit, Process-Server of the office/court of Civil Judge-cum-JMIC Dehra, newly promoted Clerk is transferred and posted as Addl. Ahlmad in the court/office of Senior Civil Judge-cum-ACJM Dehra against a vacant post.
6. Sh. Kailash Walia, Process-Server of the office/court of Senior Civil Judge-cum-ACJM Dehra, newly promoted Clerk is transferred and posted as Copyist in the office/court of Civil Judge-cum-JMIC Indora against a vacant post.
7. Sh. Sanjeev Kumar, Process-Server of the office/court of Senior Civil Judge-cum-CJM Kangra at Dharamshala, newly promoted Clerk is transferred and posted as Guardian Clerk in the same office vice Sh. Amit. Sr. No. 2
8. Sh. Surinder Kumar, Process-Server of the office/court of Senior Civil Judge-cum-CJM Kangra at Dharamshala, newly promoted Clerk is transferred and posted as Leave Reserve Clerk in the same office against a vacant post.
9. Smt. Manjeet Rani, Clerk on her inter District transfer from Shimla Division to this Division is posted as Addl. Ahlmad in the court/office of Civil Judge-cum-JMIC Nurpur against a vacant post and may be ordered to be attached in this office till further orders.

(Purender Vaidya)

District and Sessions Judge,

Kangra Division at Dharamshala.

Endst No. DSJ/EC/(2-6)/2018:- 9620-47

Dated:- 20/6/2018

Copy forwarded to:-

1. The Senior Civil Judge -cum-CJM, Kangra at Dharamshala for information and necessary action.
2. The Senior Civil Judge -cum-ACJM, Dehra for information and necessary action.
3. The Civil Judge -cum-JMICs Jawali, Dehra, Nurpur and Indora, for information and necessary action.
4. The Civil Judge-cum-JMIC-II, Dharamshala for information and necessary action.
5. The Civil Nazir of this office for information and necessary action.
6. The above named officials by name for information and necessary action.
7. The personal files of the officials concerned.
8. Guard file.

Purender Vaidya
District and Sessions Judge,
Kangra Division at Dharamshala.